

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.638/2003  
M.A.NO.657/2003

Monday, this the 18th day of August, 2003

Hon'ble Shri Shanker Raju, Member (J)

1. Smt. Kamlesh Kalra
2. Smt. Seema Malik
3. Smt. Hem Lata Narang
4. Smt. Rita Gautam
5. Rajender Kumar

(All the applicants are working as Non-Graduate Teachers in Govt. Lady Noyce Secondary School for the Deaf and Dumb, GLNS Complex, Delhi Gate, New Delhi)

..Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

1. NCT of Delhi  
through the Chief Secretary  
New Sectt. New Delhi
2. The Deputy Secretary Finance (G)  
Govt. of NCT of Delhi, New Sectt.  
New Delhi
3. The Director  
Directorate of Social Welfare  
Govt. of NCT of Delhi  
KG Marg, New Delhi-01

..Respondents

(By Advocate: Smt. Sumedha Sharma)

O R D E R (ORAL)

As special allowance has already been granted to the applicants, OA has become infructuous which is accordingly dismissed.

*S. Raju*

(Shanker Raju)  
Member (J)

/sunil/